

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.122
TO BE ANSWERED ON 30.11.2015

NON-RELEASE OF FUNDS UNDER MGNREGA

122. SHRI MD. NADIMUL HAQUE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that the Central Government has not released funds for payment of wages under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);
- (b) if so, details thereof and the reasons therefor;
- (c) the details of unreleased funds from the Central Government for payment of wages during the last three years, State wise; and
- (d) the details of steps taken by the Ministry for the timely payment of wages under MGNREGA?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)to(c): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven wage employment programme. Funds for programme implementation including payment of wages are released to the States after verifying the performance, utilisation of funds released, and as per the agreed Labour Budget. State-UT-wise details of amount released under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and the current year is indicated in **Annexure**.

(d): To reduce the delay in payment of wages under MGNREGA, a system of payment of compensation for such delays was brought in Para 29 of Schedule II of the Act. The States/UTs have been advised to ensure compliance with this provision. The following steps are taken to check the delays in wage payment:

- (i) State Government has been advised to notify the 'Rules' and implement the system of compensation for delay in wage payment.
- (ii) State Government has been advised to review and discuss with the Programme Officers periodically the issues of delayed payments.

Annexure-I referred to in reply to parts (a) to (c) of Rajya Sabha Unstarred Question No. 122 dated 30.11.2015

(Rs. In lakh)

No	States	Central fund released			
		2012-13	2013-14	2014-15	2015-16 till 23/11/2015
1	ANDHRA PRADESH	321673.59	475049.00	290314.10	255685.09
2	ARUNACHAL PRADESH	6834.19	13852.67	2704.16	4003.96
3	ASSAM	53445.67	57349.95	50023.46	50200.77
4	BIHAR	122781.45	158070.67	95968.24	102412.26
5	CHHATTISGARH	203136.31	144602.31	150570.49	79550.04
6	GUJARAT	47440.77	33530.02	35442.93	19416.21
7	HARYANA	34935.89	37687.81	16715.29	11839.91
8	HIMACHAL PRADESH	36129.50	47797.09	35542.86	25781.70
9	JAMMU AND KASHMIR	76276.16	60315.73	52171.08	54504.61
10	JHARKHAND	80916.84	62143.28	72433.41	96989.31
11	KARNATAKA	123193.69	159606.81	171687.07	82278.75
12	KERALA	131117.81	127710.93	158758.02	107382.14
13	MADHYA PRADESH	161015.37	183982.44	245163.12	224475.73
14	MAHARASHTRA	157324.33	115292.02	79951.77	123834.73
15	MANIPUR	59023.09	23100.00	21997.13	16125.52
16	MEGHALAYA	22610.82	27106.21	27785.90	22182.56
17	MIZORAM	25229.24	24474.27	11141.23	13903.61
18	NAGALAND	46012.38	29214.80	11305.27	17707.80
19	ODISHA	84797.88	75752.84	103530.34	137941.05
20	PUNJAB	11421.27	22615.48	18948.18	20033.37
21	RAJASTHAN	258534.43	205943.32	297609.87	185553.06
22	SIKKIM	7406.51	10684.17	7386.41	5290.85
23	TAMIL NADU	354605.42	469021.12	378180.33	547037.47
24	TELANGANA			191996.00	180421.02
25	TRIPURA	76889.88	94366.49	63662.48	135894.19
26	UTTAR PRADESH	129202.49	289639.01	251341.40	209393.59
27	UTTARAKHAND	26827.10	33000.50	28636.22	43983.13
28	WEST BENGAL	339547.96	289438.19	374495.29	444600.69
29	ANDAMAN & NICOBAR	1381.49	1918.10	1301.94	1035.72
30	DADRA & NAGAR HAVELI	39.56	0.00	0.00	0.00
31	DAMAN & DIU	0.00	0.00	0.00	0.00
32	GOA	241.16	205.86	137.95	99.41
33	LAKSHADWEEP	117.55	16.93	45.06	11.85
34	PUDUCHERRY	885.75	879.98	739.69	1292.57
	Total	3000995.55	3274368.00	3247686.69	3220862.67